

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 112, 113 & 114 of 2013

Dated : 23rd October, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 112 of 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 113 of 2013

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 114 of 2013

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Rutwik Panda &
Mr. Prasanta Sen for R-1

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ORDER

Mr. Buddy A. Ranganadhan, learned counsel for the appellant undertakes to file written submissions today in the course of the day after serving copy on the other side.

The learned counsel for the respondent undertakes to file written submissions by 30th October, 2013 and serve copy thereof on the other side.

Judgments are reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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